

That the Demand under the Head Foreign Trade be reduced by Rs. 100.

[Need to give incentive for silk production (65)]

MR. DEPUTY SPEAKER : The Cut Motions are also before the House.

SHRI S. R. DAMANI (Sholapur) : Sir, I rise to support the demands of this Ministry. At the very outset, I would say that this is one of the most important Ministries. It controls the exports of the country. It is also in charge of imports. Both account for more than Rs. 5000 crores worth of trade.

Apart from this, this Ministry is also in charge of many important industries like our traditional textile industry, jute industry, tea industry and many plantation industries. If you see the performance of the Ministry during the course of the year, I think it is very satisfactory. Our exports during the course of the year have touched new heights and our imports have also declined, thus narrowing down the gap by Rs. 100 crores, a record in the history, for the past ten years.

Sir, it is very easy to criticise but it is difficult to perform. During this year, the achievements of this Ministry are really credit able. On the export front, the exports of Rs. 1530 crores they were able to achieve, include export of many goods, of many finished goods. . .

MR. DEPUTY SPEAKER : You can continue on Monday. Now, we take up private members' business.

14.59 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRD REPORT

SHRI A. N. VIDYALANKAR (Chandigarh) : Sir, I beg to move :

"That this House do agree with the Third Report of the Committee on Private Members' Bills and Resolutions presented to House on the 30th June, 1971."

MR. DEPUTY SPEAKER : The question

"That this House do agree with the

Third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 30th June, 1971."

The motion was adopted.

RESOLUTION RE :
RECOGNITION TO BANGLA DESH—Contd.

MR. DEPUTY SPEAKER : Now we take up further discussion of the resolution moved by Shri Samar Guba. Two hours were allotted for this. One hour and thirty minutes have already been taken. So, only 30 minutes remain.

SHRI S. M. BANERJEE (Kanpur) : I have an amendment which is just a formal one. I have given the date as 30th June 1971 thinking that the discussion would be concluded that day. Unfortunately, the discussion was not over. So my amendment that 30th June 1971 be substituted by 15th July 1971. It was circulated.

MR. DEPUTY SPEAKER : I think that is clerical. You have a fresh amendment ?

SHRI S. M. BANERJEE : I have tabled an amendment to my amendment.

15.00 hrs.

MR. DEPUTY SPEAKER : You have another amendment, No. 5. Are you moving it ?

SHRI S. M. BANERJEE : Yes, I am moving.

I beg to move :

That in the amendment moved by Shri S. M. Banerjee, printed as No. 2 in List No. 1 of amendments,—

for "30-6-1971"

substitute "15-7-1971"

SHRI H. M. PATEL : (Dhandhuka) : First we have to ask ourselves what is it that Government means when Government spokesmen keep on saying that the refugees who have come into India will have to be sent back, that they must go back, etc. How exactly do they propose to achieve this? Do they have in mind that they will have some kind of a political settlement? This can only mean